

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 97/(MAH)/2013  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Mr. Prabhakar Balwant Amolik  
V/s.

M/s. The Bombay Diocesan Trust Association P. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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James Baker

Resp No 1

*[Signature]*

Respondent No. 12

*[Signature]*

Adv. Rajalakshmy  
Hosondas

Adv. Rajat Singh  
Bhatia

Resp Nos. 10 & 11

*[Signature]*

M.S. BHARDWAJ

Adv. Karan Adik.

& M. P. Sharma

Advocates for  
Bhatia

*[Signature]*

Adv. A.Y.G Bhoole

Advocate for  
Jtcc, Mumbai  
Resp. no. 13

*[Signature]*

Order  
CP No. 97/397-398/CLB/MB/MAH/2013

At request of R-12, list this matter on 07.10.2016.

**sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

**sd/-**

**V. NALLASENAPATHY**  
Member (Technical)